

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

Appeal No. 169/2017

IN THE MATTER OF:

**Foresight Metal Pvt. Ltd.
Vs**

.... **APPLICANT / PETITIONER**

Registrar of Companies

.... **RESPONDENT**

SECTION:

Under Section 252(3)

Order delivered on 09.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHINCAL)**

PRESENTS:

For the Petitioner(s):-

Mr. S.S. Bhati, Advocate

For the Respondent(s):-

ORDER

By order of the Bench, the matter is listed for hearing on 23.02.2018.



**(Nirmala Vincent)
Court Officer**